

**F.No. A.12034/SSC/02/2018-Ad.III(B)**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

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Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K. Puram  
New Delhi Dated 23/04/2021

**To,**

All successful candidates of Combined Graduate Level Examination, 2018 recommended by SSC for the post of Inspector (Examiner), Central Board of Indirect Taxes and Customs (through CBIC's website).

**Subject:- Declaration of final result of CGLE- 2018 – Calling Options/Preferences from selected candidates for the post of Inspector (Examiner) for allocation of Zones – reg.**

**Sir/Madam,**

As you are aware, the Staff Selection Commission (SSC) has declared the final result of the Combined Graduate Level Examination, 2018. Based on the result, you have been nominated by SSC to the Central Board of Indirect Taxes & Customs (CBIC) for appointment as Inspector (Examiner).

2. Candidates are requested to refer to SSC's Notification dated 05/05/2018 relating to Combined Graduate Level Examination, 2018 vide which Sr. No. 11.1 has prescribed physical standards for Male and Female Candidates for the post.

3. As per the prevailing system, each candidate is to be allocated to one of the Cadre Controlling Authorities under CBIC. The Cadre Controlling Authority (CCA) of the concerned Zone, to which a candidate is allocated, thereafter, issues the offer of appointment. As per the prevailing guidelines, such allocation is made on merit-cum-preference basis, to the extent vacancies are available. The list of Cadre Controlling Authorities under CBIC along-with the Codes is enclosed at **Annexure- I**. The category-wise and Cadre Controlling Authority-wise vacancies is enclosed at **Annexure- A**. As the vacancies relate to 04 Cadre Controlling Authorities, **the preferences are to be restricted to the 04 CCAs.**

4. You are requested to indicate your options/ preferences for all zones in the Proforma (**Annexure-II**) indicating Name and Code of Cadre Controlling Authorities in Column No. (2) and (3). You are also advised not to leave any option blank. The duly completed Proforma must be submitted through e-mail only in e-Mail ID [mohammad.ashif@nic.in](mailto:mohammad.ashif@nic.in) **latest by 07.05.2021** failing which it would be presumed that you have no options/ preferences. **All the candidates are informed that options shall be exercised only once.** Therefore, candidates are also advised not to submit duplicate/multiple mails which shall not be entertained. The Candidates are also advised to use the e-mail as given in their application forms in which correspondence shall be made.

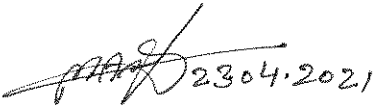


5. The Proforma for exercising options may be **downloaded from the website** i.e. [www.cbic.gov.in](http://www.cbic.gov.in) and sent to the undersigned in the prescribed Proforma **by email only within due date**. A self-attested copy of the Admit Card issued by SSC (at the time of examination. Any, if not latest) along-with a self-attested copy of ID proof (Aadhar Card/ PAN Card/ Voter ID) should also be scanned/attached with the proforma. **Options/preferences by hand or by post/speed post etc. will not be accepted.**

6. After successful compilation of all the options/preferences thus received within due date, CBIC would upload the data on CBIC's website so as to enable the candidates to view the exercised options/preferences. In case of any discrepancy, it may be brought to the notice of CBIC for rectification.

Yours faithfully,

**Encl : As above.**

Handwritten signature of Mohammad Ashif in black ink, with the date 23/04/2021 written next to it.

**(Mohammad Ashif)**

Under Secretary to the Govt. of India

Tel. 26162780

e-Mail ID on which options/preferences are to be uploaded:  
[mohammad.ashif@nic.in](mailto:mohammad.ashif@nic.in)

## INSPECTOR (EXAMINER)

23	Chennai***	Chennai Customs Zone	Examiner	51	31	8	6	6	6	51	0	1
24	Cochin	Cochin Custom House, Cochin-9	Examiner	4	2	0	1	1	1	4	0	0
25	Kolkata	W.B CUSEP, Kolkata Port, Kolkata (AP & ACC), Appeal- Kolkata, COO & CCA	Examiner	19	10	6	3	0	0	19	0	1
26	Mumbai -	Mumbai-I, Mumbai-II & IIT-Customs Zones	Examiner	18	7	3	1	7	1	18	1	0
27	Goa	Goa Customs	Examiner	0	0	0	0	0	0	0	0	0
28	Visakhapatnam	Visakhapatnam custom House	Examiner	0	0	0	0	0	0	0	0	0
TOTAL VACANCIES OF CUSTOMS (EXAMINER)				92	50	17	11	14	92	1	2	

A

**LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBIC**

<b>S.No.</b>	<b>Name of Cadre Controlling Authority</b>	<b>Code of Cadre Controlling Authority</b>
<b>A.</b>	<b>Customs</b>	
1.	Chennai Customs Zone	R
2.	Cochin/ Thiruvananthapuram Customs Zone	S
3.	Goa Customs Zone	T
4.	Kolkata Customs Zone	U
5.	Mumbai-I Customs Zone	V
6.	Vishakhapatnam Customs Zone	W



**Form for indicating Options/Preferences for allocation of Zones**  
**for the post of Inspector (Examiner) under CBIC-**  
**CGLE- 2018**

Please indicate preferences for all 04 Cadre Controlling Authorities for which vacancies reported as at Annexure- A.

<b>Option/Preference No.</b>	<b>Name of the Cadre Controlling Authority</b>	<b>Code of Cadre Controlling Authority</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1 <sup>st</sup>		
2 <sup>nd</sup>		
3 <sup>rd</sup>		
4 <sup>th</sup>		



**Signature of the Candidate:** \_\_\_\_\_

**Name:** \_\_\_\_\_

**Father's Name:** \_\_\_\_\_

**Date of Birth:** \_\_\_\_\_

**Roll No:** \_\_\_\_\_

**Dated:** \_\_\_\_\_

**Rank:** \_\_\_\_\_

**Email ID:** \_\_\_\_\_

**Correspondence Address:** \_\_\_\_\_

**Phone No./Mobile No.:** \_\_\_\_\_

**Notes/Instructions for guidance of candidates:**

1. The allocation shall be on merit-cum-preference basis. The submission of options/preferences by a candidate does not confer any right to claim allocation of zones within the preferences indicated. **Options once exercised would be treated as final and the same cannot be changed in any circumstances.** Similarly, if a candidate does not indicate any preference, the Department will be free to allocate him/her to any zone as per the administrative exigencies.

2. The candidate must send the duly filled-in Form to the following e- Mail ID, by **e-Mail only, by 07.05.2021:**

**Shri Mohammad Ashif, Under Secretary, Ad. III B  
Central Board of Indirect Taxes & Customs (CBIC)  
Department of Revenue, Ministry of Finance  
Ground Floor, Hudco Vishala Building  
Bhikaji Cama Place, New Delhi – 110066.  
Tele Fax : 011-26162780**



**Email: mohammad.ashif@nic.in**